

Central Administrative Tribunal
Principal Bench, New Delhi.

O.A.No.1330/94

New Delhi this the 16th Day of January, 1995.

Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman(J)
Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Sh. Vidyanand Sharma,
F-8, Lado Sarai,
New Delhi.

Applicant

(Applicant in person)

versus

1. Union of India through
Secretary, Department of Personnel
& Training,
North Block, New Delhi-1.
2. Union Territory of Delhi,
through the Chief Secretary National
Capital, Territory of Delhi,(Head of
the Department),5 Sham Nath Marg,
New Delhi-54.
3. Hon'ble Secretary Departmental Canteens,
M.A.M. College Associated Hospitals,
L.N.J.P.N., G.B. Pant,
G.N.E. Centre, New Delhi-2. Respondents

(through Sh. Raj Singh, advocate)

ORDER(ORAL)

delivered by Hon'ble Mr. Justice S.K. Dhaon, V.C.(J)

The applicant states that in view of the
Notification dated 15.12.1994, this O.A. may be dismissed
as not pressed. Accordingly, the O.A. is dismissed.

No costs.

(B.N. Dhoundiyal)

Member(A)

S.K.
(S.K. Dhaon)

Vice-Chairman(J)

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